NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Shri Hemant Mahabala Kotian

V/s. M/s. Batto Green Batteries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1' Anagha Anasingaroju Company
Secretary for Respondents

2. Chirag R. Sonecha Advocate for Petitioner

Petitioner

Order

I.A. 49 of 2016

IN

C.P. No. 05/241-242/CLB/MAH/2016

- 1. Ld. Counsels of both the sides are present.
- 2. In respect of IA 49; Respondent challenging the validity of CP, a reply has been filed by the Petitioner today. Copy has been served to the Respondent.
- 3. Registry is also directed to place it on record.
- 4. Pertaining to CP 05/2016, in compliance of the directions dated 18th August, 2016, Respondent has filed a Reply to the Petition. The Petitioner is free to file the Rejoinder, if any.

5. IA 49 along with CP 05 is now put up for hearing on 9th November, 2016. Date is duly communicated.

Dated: 29.09.2016

Sd/-

Shri M.K. Shrawat

Member (Judicial)